NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	A
COMPANY PETITION/APPLICATION NO.	CA No. 3709/252/HDB/2017
NAME OF THE COMPANY	Pasura Illuminaries Private Limited
NAME OF THE PETITIONER(S)	Pasura Illuminaries Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
	PODDAR	COMPANY SECRETARY IN PRACTICA	Sawrabhfodder 1977@ gmoil .c om 9581186260	S. Poddar

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Mr.Saurabh Poddar, learned PCS for the Petitioner and submit that the Applicant Company did not have any turn over for last two years till financial year 2016-17. However, report of the ROC is awaited and direct the ROC to furnish his report well before the next date of hearing. Post the case on 18.12.2017.

Member (Technical)

Member (Judicial)